

16) 06.10.1997

C.P. No. 53/97

MS. Nileema Gohad for the
applicant.

Shri R.K. Shetty for the
respondents

The counsel for the
applicant submits that pursuant
to the direction of the
Tribunal, the respondents
have complied with the
order and, therefore, nothing
survives in the C.P.

The C.P. No. 53/97 is
accordingly discharged.

✓ E/O

M.R. Kolhatkar B.S. Hegde
(M.R. Kolhatkar) (B.S. Hegde)
MCA MCA

as

order/indemnity despatched
to respondent (s)
on 20/10/97

23/10/97